

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the selection of Sh. Vinay Falwaria S/o Sh. Om Prakash Falwaria for the post of Assistant Sub. Inspector (Stenographer) in Delhi Police, Technical Resignation of Sh. Vinay Falwaria, Personal Assistant, is hereby accepted and he stands relieved of his duties from this office w.e.f. 31.10.2025 (A/N) without the right of lien. The official shall be entitled for past service benefits defined in terms of Contribution Pension Scheme (New Pension Scheme), as per rules.


28.10.2025
(Virender Kumar Bansal)

Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

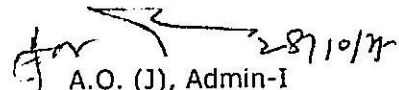
28 OCT 2025

53180-202
No. _____/Estt.-1/PF/2025

Dated, Delhi the _____

Copy forwarded for information & necessary action to:

1. The Deputy Commissioner of Police, Recruitment, Delhi, O/o The Deputy Commissioner of Police, Recruitment, New Police Lines, Kingsway Camp, Delhi- 110009.
2. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
3. The Sr. Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, to disburse his salary as per rules.
4. The PAO concerned through concerned Accounts Branch.
5. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. The PRO/APRO, Tis Hazari Courts, Delhi.
7. A.O. (J)/Branch Incharge, Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
8. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Sh. Vinay Falwaria S/o Sh. Om Prakash Falwaria, Personal Assistant, posted in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi, with the direction to tender his relieving report accordingly.


A.O. (J), Admin-I
Administration Branch-I, Central District
Office of Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi